

Shri Frank Anthony: Of these 529, how many were given regular Commissions and how many Emergency Commissions?

Shri Satish Chandra: These 529 officers have been absorbed as permanent Regular Commissioned Officers in the Indian Army.

Sardar Hukam Singh: Did the Board constituted to make the choice or selection have any representatives from the State Forces?

Shri Satish Chandra: It is the Services Selection Board of the Indian Army which selects officers of all grades in the Army.

Sardar Hukam Singh: Was any member from the State Forces also associated with this Board when the selection was made?

Shri Satish Chandra: This selection was made after the merger or the integration of the State Forces. So the State Forces ceased to exist when these selections were made.

Shri Veeraswamy: May I know the number of scheduled caste men who have been granted Commissions in the Army?

Shri Satish Chandra: I have not got the figures for scheduled caste candidates as such, separately.

SHORT SERVICE COMMISSIONS

*320. **Shri Raghunath Singh:** (a) Will the Minister of Defence be pleased to state whether it is a fact that a number of civilian technical graduates have been granted Short Service Commissions this year?

(b) If so, how many?

The Deputy Minister of Defence (Shri Satish Chandra): (a) and (b). No, Sir. 40 Civilian Technical Graduates, however, have been granted Permanent Regular Commissions with effect from the 8th June 1953 after successful completion of the Technical Graduates Course in the National Defence Academy.

श्री रघुनाथ सिंह : यह जो शार्ट सर्विस कमीशन्स में लोग लिये गये हैं, क्या इनके परमानेन्ट होने की कोई उम्मीद है ?

श्री सतीश चन्द्र : इस सवाल में यह पूछा गया था कि इस साल कितने आदमी शार्ट सर्विस कमीशन्स में लिये जा चुके हैं मैंने जवाब में अर्द्ध किया कि ४० आदमी लिये गये, और वह ४० आदमी परमानेन्ट रेगूलर कमीशन में लिये गये।

CONFERENCE OF UNIVERSITY ENGLISH PROFESSORS

*322. **Ch. Raghbir Singh:** (a) Will the Minister of Education be pleased to state whether the recommendations of the conference of University English Professors have been finalized?

(b) If so, what are the recommendations?

(c) Do Government propose to implement these recommendations?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (c). The recommendations of the Conference are to be considered by the Central Advisory Board of Education at their next meeting and only after that Government will take a decision thereon.

Ch. Raghbir Singh: May I know, Sir, how long the Government would take to implement these recommendations?

Shri K. D. Malaviya: These recommendations are to be considered in the next meeting of the Central Advisory Board of Education.

Shrimati Resu Chakravartty: May I know when is this meeting going to be held?

Shri K. D. Malaviya: November next.

Shri Punnoose: May I know whether representatives of all Universities are coming?

Shri K. D. Malaviya: Representatives of all Universities are expected to come, but exceptions are always there.

Shri Punnoose: I would like particularly to know whether the Travancore-Cochin University representative will be there.

Shri K. D. Malaviya: I will find out whether the Travancore-Cochin University is represented—Yes, Dr Sivaramasubramonia Iyer, was a delegate to the English teachers' conference.

Mr. Deputy-Speaker: Dr. Sivaramasubramonia Iyer is there.

Kumari Annie Mascarene: May I know whether the recommendations of this conference will be placed on the Table of this House?

Shri K. D. Malaviya: Yes. After the Government has considered them, they will be placed on the Table of the House.

ASSISTANT EDUCATION OFFICERS

*323. **Ch. Raghbir Singh:** (a) Will the Minister of Education be pleased to state whether it is a fact that additional Gazetted posts of Assistant Education Officer for examination and Section Officer have been created in his Ministry and if so, how many?

(b) Were the posts advertised?

(c) What was the basis for selection?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, only one gazetted post of Assistant Education Officer has been created in connection with the work relating to the National Diploma and Certificate Examinations of the All-India Council for Technical Education. No post of Section Officer has been created exclusively for this work.

(b) No.

(c) The present incumbent who was already officiating as Assistant Education Officer was appointed, by transfer.

Ch. Raghbir Singh: May I know whether the U.P.S.C. has been consulted in this matter and in appointments like this?

Shri K. D. Malaviya: It is not necessary that the Commission should be invariable consulted for temporary appointments.

Ch. Raghbir Singh: The present post being of a superior one, is it not necessary that the U.P.S.C. should have been consulted earlier?

Shri K. D. Malaviya: At present the post has been temporarily filled up pending return of the officer from the Delhi Polytechnic where he is working now as registrar. The U.P.S.C. have been informed.

Shri Velayudhan: May I know if it is the practice of the Ministry to appoint officers first and then later on get the sanction of U.P.S.C. with a view to regularising it?

Shri K. D. Malaviya: It is not the policy of the Ministry but where it is necessary it has to be done sometimes on a temporary scale for a year.

Shri Nanadas: What consideration was given to selecting a scheduled caste candidate for this post?

Shri K. D. Malaviya: I want notice to answer that question.

SMUGGLERS ON INDO-PAKISTAN BORDER

*326. **Shri Nageshwar Prasad Sinha:** (a) Will the Minister of Finance be pleased to state whether any, and if so, how many, smugglers were shot dead by the Indian Police between January and May 1953 on the Indo-Pakistan border?

(b) Are any of the smugglers under arrest also and if so, how many?

(c) What amount worth of property and other goods were recovered from those shot dead and those arrested?

The Deputy Minister of Finance (Shri A. C. Guha): (a) Seven smugglers were shot dead on the West